

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 1046/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: M/s. Plus Tech Fabricators Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

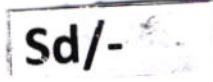
S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Ajit Singh Tawar	Advocate for Applicant	

ORDER

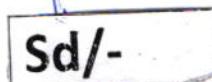
CSA No. 1045/230-232/NCLT/MB/MAH/2017

CSA No. 1046/230-232/NCLT/MB/MAH/2017

The Company Applications are allowed, vide separate order.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)